

### Drinking water for hilly areas

2699. SHRIMATI VIPLOVE THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is aware that there is an acute shortage of drinking water in rural areas, particularly those located in hilly States like Himachal Pradesh;

(b) if so, whether Government has formulated any scheme to provide enough drinking water in such areas;

(c) if so, the details thereof, State-wise; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) to (c) Water is a State subject. The Government of India supplements the efforts of the State Governments for providing drinking water to the habitations through the Accelerated Rural Water Supply Programme (ARWSP) since renamed as National Rural Drinking Water Programme (NRDWP) with effect from 01.04.2009. Under this programme funds are allocated to the States as per a pre-defined ratio and the States are competent to plan, prepare and execute drinking water projects in their respective areas. Funds are also provided under the NRDWP to States faced with various natural calamities such as drought, flood etc., for which 5% of the annual allocation is reserved by the Centre. NRDWP also provides that 20% of the States' allocation may be utilized by them for ensuring sustainability of drinking water schemes. These two components are fully funded by the Centre.

During the current year as per information available from the States, the drinking water position in several States including Himachal Pradesh has been affected in the dry months. The States have taken emergency measures including transportation of water by water tankers and mules. The matter was first reviewed in a meeting of State Secretaries in-charge of rural water supply on 01.07.2009 and is monitored on a regular basis thereafter in the Department. As apart of the first instalment under the National Rural Drinking Water Programme for the year 2009-10, an *ad-hoc* release has been made to the States for ensuring the availability of drinking water in rural areas, details of which are given in the enclosed Statement (See below).

(d) Does not arise.

### Statement

*Release of funds under National Rural Drinking Water Programme  
during the year 2009-10*

(Amount in Rs. lakh)		
Sl.No.	Name of the State	Amount released
1	2	3
1.	Bihar	146,24.67
2.	Chhattisgarh	44,84.00

1	2	3
3.	Goa	0.00
4.	Jharkhand	0.00
5.	Kerala	35,52.33
6.	Madhya Pradesh	127,36.67
7.	Maharashtra	196,85.00
8.	Orissa	102,68.67
9.	Punjab	29,76.00
10.	Tamil Nadu	83,13.67
11.	Uttar Pradesh	185,56.33
12.	Uttaranchal	36,98.67
13.	West Bengal*	133,87.33
	<b>DDP States</b>	
14.	Andhra Pradesh	134,92.73
15.	Gujarat	109,27.49
16.	Haryana	40,68.09
17.	Himachal Pradesh	49,03.71
18.	Jammu & Kashmir	112,61.00
19.	Karnataka	160,40.34
20.	Rajasthan	332,73.18
	<b>North East States</b>	
21.	Arunachal Pradesh	54,75.00
22.	Assam	91,73.67
23.	Manipur	18,73.67
24.	Meghalaya	21,41.33
25.	Mizoram	15,33.00
26.	Nagaland	15,81.67
27.	Sikkim	6,57.00
28.	Tripura	18,98.00
	<b>TOTAL :</b>	<b>2315,83.21</b>

\* Rs. 10.00 crores released to West Bengal on account of cyclone "Aila".

#### PMGSY in Rajasthan

2700. SHRI RAMDAS AGARWAL: Will the Minister of RURAL DEVELOPMENT be pleased to state: